

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]**Remission of Fine Imposed on Cine Stars for Violating Tax Laws**

*42. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Board of Direct Taxes has recently ordered remission of fine imposed on certain cine stars for violating the tax laws; if so, the details thereof with justification therefor;

(b) if so, whether remissions of this kind were allowed earlier also during the past one year; and

(c) if so, the details of these cases and the justification for issuing those orders?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). The Central Board of Direct Taxes has not ordered remission of fine imposed on any cine star during the past one year.

(c) The question does not arise.

[*English*]**Conversion of Bangalore-Mysore Track**

*47. SHRI V.S. KRISHNA IYER:
SHRI V. KRISHNA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) the total amount allocated during 1988-89 for Bangalore-Mysore broad gauge conversion work;

(b) the amount spent so far out of the budget allocation of 1988-89;

(c) when the work was started and the time by which it is likely to be completed;

(d) amount to be required to complete the above work; and

(e) whether Government propose to allocate more funds during the current year to speed up the work?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Rs. 6.84 crores.

(b) Rs. 2.31 crores, upto September 1988.

(c) Work was started in May, 1979. Its completion will depend on availability of resources in the coming years.

(d) Rs. 41 crores.

(e) No, Sir.

[*Translation*]**Development of Ancillary Industries In Railways**

*48. SHRI MAHENDRA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the headquarters of South Eastern Railway, situated at Garden Reach, Calcutta have stopped the central purchases of essential items required by various Railway Wagon Repair Workshops and such purchases are now being made from locally situated small and ancillary industries;

(b) if so, the reasons therefor;

(c) whether an assurance was given by him in Bhopal in April, 1987 for organising exhibition of railway equipment and also for setting up of ancillary industries;

(d) if so, the reasons for not implementing that assurance so far; and

(e) the time by which instructions to that effect will be issued?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

[English]

Fire In Intelligence Wing of Customs Collectorate, Bombay

*49. SHRI VIJAY KUMAR YADAV:
SHRI P.M. SAYEED:

Will the Minister of FINANCE be pleased to state:

(a) whether a lot of record of the intelligence wing of the Customs Collectorate in Bombay was destroyed in the fire on 5 October, 1988 at Westview building, Colaba, Bombay;

(b) whether the record destroyed in the fire pertained to any industrial groups; if so, the steps being taken to complete the records;

(c) whether any investigation has been made regarding the cause of the fire; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Some records of West regional unit of Directorate General of Inspection (Customs & Central Excise) have been

destroyed in the fire. Intelligence Wing of Customs Collectorate, Bombay is not located at Westview building, Colaba, Bombay. Therefore the question of destruction of records belonging to them, in the fire, does not arise.

(b) No, Sir.

(c) and (d). Investigation into the causes of fire is being made by both the police and Fire Brigade authorities.

Major Accidents/Derailments of Trains

*50. SHRI NARAYAN CHOUBEY:
DR. CHANDRA SHEKHAR
TRIPATHI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of train accidents have taken place since July, 1988;

(b) if so, the details of the major accidents/derailments which took place during the last three months and the main reasons in each case; and

(c) the corrective steps being taken to ensure safety to the passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) During the period August to October, 1988, 102 train accidents occurred on the India Railways.

(b) The details of major accidents during the last three months (August to October, 1988), together with the main reasons in each case, are as under:-

<i>Accidents</i>	<i>Casualty</i>		<i>Cause of accident</i>
	<i>Killed</i>	<i>Injured</i>	
1. Accident between 234 Dn. fast passenger and a tractor trailer at an unmanned level crossing between Chomun Samod and Govindgarh Malikpur stations of Western Railways on 14.9.88.	10	7	The accident occurred due to negligent driving by tractor driver.